

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No.62 of 2016 (SZ)

Applicant (s)	Respondents
Human Rights & Consumer Protection Cell Trust Regd. No. 1/IV/2014 Rep. By its Chairman, Thakur Rajkumar Singh, Hyderabad and others	Vs. The State of Telangana Rep. By its Chief Secretary, Hyderabad, Telangana State and others

Legal Practitioners for Applicant (s)	Legal Practitioners for Respondents
Mr. Thakur Rajkumar Singh	Mrs. H. Yasmeen Ali for R1, R2, R4 & R5 Mr. T. Sai Krishnan for R3 M/s. Rajasekar, R. Saravanan for R7 & R8 M/s. Rohan Cherian for R9 Mr.M.V. Pratap Kumar for R10 Mr.Abdul Saleem & Taaurs Associates for R11 M/s..M.V. Durga Prasad, & T.Rathna Kumar for R12 M/s. Krishna Ravindran Charles Drawin, S.Praveen Kumar for R13

Application No.61 of 2015 (SZ)

Applicant (s)	Respondents
Human Rights & Consumer Protection Cell Trust Rep. By its Chairman, Telangana State and others	Vs. The State of Telangana Rep. By its Chief Secretary, Hyderabad,

Legal Practitioners for Applicant (s)	Legal Practitioners for Respondents
Mr. Thakur Rajkumar Singh Party in person	Mrs. H. Yasmeen Ali for R1, R5 to R7 Mr. T. Sai Krishnan for R3 M/s.Ramesh Ganapathy, Deepan Chakkaravarthy, Kalpana Saridevi Chandralekha for R4

Note of the Registry	Orders of the Tribunal
Item No.6 & 7	Date: 11 th October, 2017 After hearing Mr.Prakash, learned Senior Counsel,

Mrs.Yasmeen Ali, learned counsel appearing for State of Telangana and Mr.Sai Krishnan appearing for HMDA and Telangana State Pollution Control Board, we direct this matter to be posted for further orders on 13.10.2017.

....., JM
(Justice Dr.P.Jyothimani)

.....EM
(Shri P.S. Rao)

